

IMPLEMENTATION OF THE INDO-CYLON PACT

331. SHRI K. L. N. PRASAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that much progress has not been made in the implementation of the Indo-Ceylon Pact;

(b) if so, the reasons therefor and the progress made so far in this regard;

(c) how many persons have so far arrived in India from Ceylon under the Pact; and

(d) how many Indians have been given Ceylonese citizenship under the same?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) & (b) The necessity to make various prior arrangements had somewhat delayed actual repatriation under the terms of the Indo-Ceylon Agreement of 1964. Now that these arrangements have been completed, the two Governments are discussing how best the provisions of the Agreement can be implemented faster.

(c) 25,528 stateless persons were granted Indian citizenship and repatriated to India under the 1964 Agreement upto March 20, 1971.

(d) 11,453 stateless persons were accepted as Ceylon citizens upto the end of October 1970.

SEMINAR ON DOCTOR-PATIENT RELATIONSHIP

332. SHRI M. K. MOHTA:

DR. B. N. ANTANI:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received any recommendations from the Seminar on Doctor-Patient relationship held in Delhi last November under the auspices of the Indian Medical Association;

(b) if so, what is Government's reaction thereto, and whether any follow-up action is proposed to be taken by Government on those recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b) Indian Medical Association had not so far sent the recommendations/conclusions of the Seminar on Doctor-Patient Relationship. They have now been obtained and will be examined to see what follow up action is required to be taken.

LONG-TERM PLANS FOR EXPORT OF COAL

333. SHRI M. K. MOHTA:

DR. B. N. ANTANI:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that a committee has been set up in the Department of Mines and Metals to formulate a long-term export plan and targets for the export of coal;

(b) if so, the details thereof; and

(c) the target laid down for coal export during 1970-71 and the remaining years of the Fourth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND NON-FERROUS METALS (SHRI D. R. CHAVAN): (a) Yes, Sir.

(b) The details of the Committee are given at Appendix 'A'. (See below)

(c) No targets for export of coal have been laid down by the Committee either for 1970-71 or for the other years of the 4th Plan as yet.

APPENDIX 'A'

GOVERNMENT OF INDIA

MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DEPARTMENT OF MINES AND METALS)

No. CVII-10/1/70-CII

New Delhi the 31st July, 1970.

OFFICE MEMORANDUM

Government of India have been viewing with concern, for some time past, the situation created by accumulation of large stocks of coal at colliery pitheads which is affecting seriously, the economic operation of the collieries and

also the need for disposal of large quantities of washed coal from washeries, which are surplus to the country's requirements. A possible remedy for the situation could be the export of surplus coal. With this end in view, the Government hereby constitute an Export Committee on coal with the following composition and terms of reference:—

### I. Composition

1. Coal Controller, Calcutta—  
*Chairman*

#### Members

2. Shri A. K. Mukherjee,  
Director,  
Ministry of Foreign Trade,  
New Delhi
3. Shri C. R. Das,  
General Manager (Coal),  
Mineral & Metals  
Trading Corporation,  
New Delhi
4. Shri B. S. Bhatnager,  
Under Secretary,  
Ministry of Steel & Heavy Engg.,  
New Delhi
5. Shri C. S. N. Raju,  
General Manager,  
Central Coal Washeries  
Organisation,  
Dhanbad.
6. Shri K. P. Mukherji,  
Director (Marketing),  
National Coal Development Corporation,  
Calcutta.
7. A representative of the  
Joint Working Committee.

#### Member-Secretary

8. Shri G. Ramaswamy  
Deputy Secretary,  
Department of Mines & Metals.

### II. The Committee, which will meet as often as necessary will

- (i) formulate a long-term plan and targets for exports, set annual export target and evaluate and report on performance;

- (ii) examine loading problems at the port of Calcutta and suggest measures for improvement of facilities at the port and the earliest possible utilisation of the alternative port facilities at Haldia; and

- (iii) recommend to Government the nature and quantum of any other assistance wherever required for export.

(G. Ramaswamy)

*Deputy Secretary to the Govt of India.*

### PAK TROOPS CONCENTRATION ON INDO-PAK BORDER

334. SHRI JAGDISH PRASAD MATHUR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that of late Pakistan Army has been concentrating their forces on the other side of the cease-fire line in Kashmir;

(b) whether it is also a fact that Pakistan have set up 24 sabotage training centres in Poonch, Chakoli, Mirpur and at other places in occupied Kashmir where more than 10,000 persons are being trained in guerilla warfare and subversive activities by Chinese; and

(c) if so, the reaction of the Government of India in this regard?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) There is at present, no unusual concentration of Pakistani troops across the Cease Fire Line in J. & K.

(b) and (c) Government are aware of the existence of training centres in Pakistan occupied Kashmir where training is imparted to persons in guerilla tactics, sabotage and other subversive activities. There is however no confirmation of the presence of Chinese instructors. The developments in this regard have been taken into account in our operational plans.

### STUDY INTO THE WORKING OF FOREIGN DRUG FIRMS IN INDIA

335. SHRI CHITTA BASU : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether any study has recently been undertaken by Government in regard to the working of the foreign drug firms in India; and